## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 109(ND)2016 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016

NAME OF THE COMPANY: M/s. Ansal Housing & Infrastructure Ltd.

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**SECTION OF THE COMPANIES ACT:** 74(2)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

ORDER

Ld. Counsel for the petitioner is directed to consider whether a better proposal can be submitted for repayment of FDs.

2. To come up for further consideration on 29.09.2016.

(Ina Malhotra) Member Judicial